



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,30th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

[THIS BENCH WILL SIT AT 10:30 AM

**RESPECTIVE DIVISION BENCH-I AND SINGLE
BENCH OF HONOURABLE MR. JUSTICE M.R. PATHAK
WILL SIT AFTER RISING OF THIS BENCH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WA/162/2021 FIXED	THE UNION OF INDIA AND 4 ORS Versus M/S KESHARI INDUSTRIES	SC, GST MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA
	WITH			
2	WA/163/2021	THE UNION OF INDIA AND 3 ORS. Versus M/S TOPCEM INDIA	MR. S C KEYAL	DR. A SARAF FOR CAVEATOR
	WITH			
3	WA/170/2021	THE UNION OF INDIA AND 2 ORS Versus M/S DIGBOI CARBON PV. LTD.	MR. S C KEYAL MS. P DAS	MR. A DAS
	WITH			
4	WA/180/2021	THE UNION OF INDIA AND ANR Versus PAN PARAG INDIA LTD.	SC, GST MR. S C KEYAL	
	WITH			
5	WA/186/2021	THE UNION OF INDIA AND ANR Versus ASSAM CARBON PRODUCTS LIMITED	SC, GST MR. S C KEYAL	
	WITH			
6	WA/207/2021	THE UNION OF INDIA AND 2 ORS. Versus K.D CEMENTS	MR. S C KEYAL	
	WITH			
7	WA/210/2021	THE UNION OF INDIA AND 2 ORS. Versus K. D COKES	MR. S C KEYAL	
	WITH			
8	WA/213/2021	THE UNION OF INDIA AND 2 ORS. Versus M/S GUWAHATI CARBON LIMITED	MR. S C KEYAL	MR. A DAS

9	WITH WA/221/2021	THE UNION OF INDIA AND 3 ORS. Versus M/S KAMLANG SAW AND VENEER MILLS PVT. LTD.	MR. S C KEYAL	
10	WITH WA/222/2021	THE UNION OF INDIA AND ANR. Versus M/S NEW AGE PETCOKE PVT. LTD	MR. S C KEYAL	
11	WITH WA/223/2021	THE UNION OF INDIA AND 2 ORS. Versus ASSAM ROOFING LIMITED A	MR. S C KEYAL	
12	WITH WA/224/2021	THE UNION OF INDIA AND 4 ORS. Versus M/S OZONE AYURVEDICS, UNIT- II	MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS S SHARMA MRS N GOGOI
13	WITH WA/225/2021	THE UNION OF INDIA AND 4 ORS. Versus M/S JSVM PLYWOOD INDUSTRIES LTD.	MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA
14	WITH WA/226/2021	THE UNION OF INDIA AND 3 ORS. Versus M/S GATTANI POLYMERS	MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA
15	WITH WA/227/2021	THE UNION OF INDIA AND 3 ORS. Versus M/S JUMBO ROOFING AND TILES	MR. S C KEYAL	
16	WITH WA/230/2021	THE UNION OF INDIA AND 4 ORS. Versus M/S AHINSHA CHEMICALS LTD.	MR. S C KEYAL	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA
17	WITH WA/231/2021	UNION OF INDIA AND 2 ORS. Versus KAMAKHYA PLASTICS PVT. LTD. F	MR. S C KEYAL	
18	WITH WA/232/2021 CAVT. NO. 04782/021,	THE UNION OF INDIA AND 2 ORS. Versus MODI MUNDIPHARMA BEAUTY PRODUCTS PVT. LTD.	MR. S C KEYAL	DR. A SARAF (FOR CAVEATOR) MR. P BARUAH (FOR CAVEATOR) MR. Z ISLAM (FOR CAVEATOR) MR S J SAIKIA (FOR CAVEATOR) MR. N N DUTTA (FOR CAVEATOR)
19	WITH WA/242/2021	THE UNION OF INDIA AND ANR. Versus M/S K. D IRON AND STEEL CO. E	MR. S C KEYAL	
20	WITH WA/243/2021	THE UNION OF INDIA AND 2 ORS. Versus CEMENT INTERNATIONAL LTD. F	MR. S C KEYAL	
21	WITH WA/244/2021 CAVT.NO./480/2021	THE UNION OF INDIA AND 3 ORS.. Versus M/S PCL CEMENT AND PIPE INDUSTRIES F	MR. S C KEYAL	
22	WITH WA/245/2021	THE UNION OF INDIA AND ANR. Versus UPPER ASSAM PETROCOKE PVT. LTD E	MR. S C KEYAL	

WITH			
23	WA/246/2021	THE UNION OF INDIA AND 4 ORS. Versus M/S RIVER VALLEY CORPORATION,	MR. S C KEYAL
24	WA/201/2021	THE UNION OF INDIA AND 2 ORS. Versus M/S BRAHMAPUTRA CARBON LTD	MR. S C KEYAL
25	WA/202/2021	THE UNION OF INDIA AND 3 ORS. Versus M/S JUMBO PACKAGING INDUSTRIES	MR. S C KEYAL
26	WA/203/2021	THE UNION OF INDIA AND 3 ORS. Versus M/S BARAK ALLOY	MR. S C KEYAL MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA
27	WA/204/2021	THE UNION OF INDIA AND 4 ORS. Versus M/S OZONE AYURVEDICS	MR. S C KEYAL MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA
28	WA/205/2021	THE UNION OF INDIA AND ANR Versus ASSAM CARBON PRODUCTS LIMITED	MR. S C KEYAL
29	WA/206/2021	THE UNION OF INDIA AND 4 ORS. Versus M/S SHANDAR PAINTS INDUSTRY(UNIT-II)	MR. S C KEYAL
30	WA/208/2021	THE UNION OF INDIA AND 4 ORS Versus BULLAND CEMENT PVT LTD	MR. S C KEYAL MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA
31	WA/209/2021	THE UNION OF INDIA AND 3 ORS. Versus PRAG ELECTRICALS PVT LTD	MR. S C KEYAL
32	WA/211/2021	THE UNION OF INDIA AND 3 ORS. Versus M/S PURBANCHAL CEMENT LTD. E	MR. S C KEYAL MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA
33	WA/212/2021	THE UNION OF INDIA AND ANR Versus M/S INDIA CARBON LTD.	MR. S C KEYAL
34	WA/219/2021	THE UNION OF INDIA AND 2 ORS. Versus NORTH EAST ROOFING (P) LTD.	MR. S C KEYAL
35	WA/220/2021	THE UNION OF INDIA AND 5 ORS. Versus OZONE PHARMACEUTICALS LTD.	MR. S C KEYAL MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA
36	WA/233/2021	THE UNION OF INDIA AND 3 ORS Versus M/S BARAK VALLEY CEMENTS LTD.	MR. S C KEYAL
37	WA/234/2021	THE UNION OF OF INDIA AND 2 ORS Versus CENT PLY	MR. S C KEYAL
38	WA/235/2021	THE UNION OF INDIA AND 3 ORS Versus M/S BARAK ISPAT PVT LTD	MR. S C KEYAL MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA

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LEAVE NOTE OF ADVOCATES FOR 30/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
5)	MR R GOENKA	28-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	04-10-2021	To	05-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HONOURABLE
THE CHIEF JUSTICE AND HONOURABLE MR.
JUSTICE M.R. PATHAK**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021
TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3162/2021 FIXED	MD. ANOWARUL ISLAM AND 8 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S ISLAM MR A HAWARI	SC, ELEM. EDU SC, FINANCE
	WITH			
2	WP(C)/7955/2017	DWARKA M.E. SCHOOL and 42 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.R ISLAM MR.U K NAIR MS.A HUSSAIN MR.M P SARMA MS.N SHYAMAL	GA, ASSAM MR.S SARMA SC, ELEMENTARY EDUCATION SC, SSA
	WITH			
3	WP(C)/141/2018	SUNAICHERRA TEA GARDEN M.E. SCHOOL Versus THE STATE OF ASSAM	MR. M KHAN MRS. K DEVI MR. U K NAIR J RAHMAN	MR R DHAR (ADDL. SR. GA, ASSAM) MR. A DEKA (SC, EDUCATION (ELEMENTARY) DEPT.)
	WITH			
4	WP(C)/673/2018	SONAULLAH M.E. SCHOOL AND 37 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA	SC, ELEM. EDU.
	WITH			
5	WP(C)/3481/2018	AJIT BORAH AND 47 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K R PATGIRI MR. B GOGOI MS. C DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
	WITH			
6	WP(C)/3725/2018	SHAWRACHARA MAZARGAON NABAJAGARAN GIRLS M.E. MADRASSA AND 110 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MS. A BEGUM MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM SC, SSA SC, BTC

7	WITH WP(C)/4468/2018	MANAGING COMMITTEE OF SONAKHULI KERAMOTIA PRE SENIOR MADRASSA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S S S RAHMAN MR. S B RAHMAN MR A W AMAN	SC, SEC. EDU.
8	WITH WP(C)/5351/2018	SAILEN SARKAR AND 76 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. R SENSUA MR. K MOHAMMED	SC, SEC. EDU. GA, ASSAM SC, FINANCE DEPTT.
	WITH I.A.(Civil)/3232/2018 in WP(C)/5351/2018	SRI SAILEN SARKAR AND 76 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A KALITA MR D DAS MR H NATH MR. S U AHMED MR. K MOHAMMED	SC, SEC. EDU. GA, ASSAM SC, FINANCE
9	WITH WP(C)/6015/2018	MURKONG SELEK COLLEGIATE HIGH SCHOOL AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MRS H AHMED MS S DAS	SC, SEC. EDU. SC, FINANCE SC, SEBA
10	WITH WP(C)/6192/2018	DAKSHINGAON HIGH SCHOOL AND 75 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. Y S MANNAN MS. N BARUAH MS. R R BORAH	MR. T C CHUTIA (SC, SEBA, R-3) MS. P CHAKRABORTY (SC, EDUCATION (SECONDARY), R-1 & 2)
	WITH I.A.(Civil)/3710/2019 in WP(C)/6192/2018	KURANIBARI HIGH SCHOOL Versus STATE OF ASSAM AND 2 ORS.	MR. Y S MANNAN MS. N BARUAH	SC, SEC. EDU.
11	WITH WP(C)/6210/2018	SE DI-MELO HIGH SCHOOL AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, SEC. EDU. SC, FINANCE SC, SEBA
12	WITH WP(C)/6595/2018	BIJIT SARMA AND 8 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. B KONWAR	SC, SEC. EDU. MR. T C CHUTIA SC, SEBA
13	WITH WP(C)/6736/2018	DHARMESWAR BORO AND 129 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, SSA SC, BTC
14	WITH WP(C)/6756/2018	HARESWAR NARAYAN KONWAR AND 180 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT. SC, SSA SC, BTC
15	WITH WP(C)/8148/2018	NUR ISLAM AND 51 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. U K NAIR MR. M P SARMA MR. R SINGHA	SC, SEC. EDU. GA, ASSAM SC, FINANCE DEPTT.
16	WITH WP(C)/1816/2019	NEWLY PROVINCIALISED ELEMENTARY (L.P. AND U.P.) TEACHERS ASSOCIATION, ASSAM Versus THE STATE OF ASSAM AND 6 ORS.	MR. M DUTTA MS. M BARMAN MR. M ISLAM MS. K DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, BTC
17	WITH WP(C)/2729/2019	MOHOR ALI SHEIKH AND 22 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MS. R BARUAH MRS. K DEVI MR. U K NAIR	SC, SEC. EDU. SC, FINANCE

18	WITH WP(C)/3058/2019	9 NO. YOUNGPUR VENTURE LOWER PRIMARY SCHOOL AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY G UDDIN MR H I CHOUDHURY MRS H AHMED MS. P A TALUKDAR MS L RAHMAN	SC, ELEM. EDU SC, SSA
19	WITH WP(C)/3110/2019	JAYNAL ABDIN AND 3 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN MR FAIZUL HOQUE	SC, SEC. EDU. GA, ASSAM SC, FINANCE
20	WITH WP(C)/3297/2019	ALAM ALI AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. B P BORAH MR P J DUTTA	SC, ELEM. EDU GA, ASSAM SC, DIMA HASAO
21	WITH WP(C)/5959/2019	SAIDUR RAHMAN AND 47 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B P BORAH MRS. R DEVI MR. A R TAHBILDAR MR P J DUTTA MR R S RONGHANG	SC, SEC. EDU.
22	WITH WP(C)/6548/2019	NANDAGRAM PALOIPUNJI M.E. MADRASSA AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR. M A I HUSSAIN G UDDIN MR H I CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, SSAM
23	WITH WP(C)/7955/2019	SUBRATA KUMAR RAY AND 22 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE	SC, SEC. EDU. GA, ASSAM SC, FINANCE
24	WITH WP(C)/8497/2019	NILA KANTA BAGLARY AND 32 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D DAS SR. ADV MR A KALITA MR. S U AHMED MR H K NATH	SC, SEC. EDU. GA, ASSAM SC, FINANCE
25	WITH WP(C)/9157/2019	MANJUWARA KHANAM AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR F HAQUE	GA, ASSAM GA, ASSAM SC, FINANCE
26	WITH WP(C)/9213/2019	DHARMA NARAYAN NATH AND 44 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MS N NATH MR. M DUTTA MR M C KAKOTI	SC, SEC. EDU. GA, ASSAM SC, FINANCE
27	WITH WP(C)/163/2020	BODOLAND GIRLS M.E. SCHOOL AND 8 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MS. A BEGUM	SC, SEC. EDU. SC, SEC. EDU. GA, ASSAM SC, BTC
28	WITH WP(C)/175/2020	SAIF UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS	G UDDIN MR. N H LASKAR MS. P A TALUKDAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE
29	WITH WP(C)/1287/2020	ABDUS SATTER ALI AND 24 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE	SC, SEC. EDU. GA, ASSAM SC, FINANCE
30	WITH WP(C)/1307/2020	ONKAR PRASAD KANOI HIGH SCHOOL AND 26 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	SC, SEC. EDU.
31	WITH WP(C)/5504/2020	BAIJOYANTIPUR HIGH SCHOOL AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A DEKA MR. T K BHUYAN	SC, SEC. EDU. GA, ASSAM SC, SEBA

32	WITH WP(C)/759/2021	SIMALUGURI COLLEGIATE ADARSHA HIGH SCHOOL AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	SC, SEC. EDU. GA, ASSAM SC, FINANCE
33	WITH WP(C)/3662/2021	UNUS HUSSAIN AND 43 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. I H LASKAR MR. P K DEKA MRS. S ROY MD. S ALOM	SC, ELEM. EDU GA, ASSAM SC, SSA
34	WP(C)/4829/2021 FIXED	BHABEN BHATTA AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MS L HMAR	SC, SEC. EDU. GA, ASSAM
35	WITH WP(C)/390/2020	PROTIVA DEVI Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MS L HMAR	SC, SEC. EDU. MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MS. S KATAKEY MS. S. TODI
36	WP(C)/5040/2021	DWIPEN KUMAR SARMAH AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
ADMISSION				
37	WA/212/2020 FIXED	NIKHIL CHANDRA DAS Versus THE STATE OF ARUNACHAL PRADESH AND 3 ORS.	MR. R P SARMAH MS S P CHETRY	MR. B D GOSWAMI GA, AP
38	WA/237/2021	MD. RAFIUL HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. M K BORAH	GA, ASSAM
ORDERS				
39	CrI.A./318/2016 FIXED	SRI PAKHINDRA BEZBARUAH Versus THE STATE OF ASSAM and ANR	MR. B K MAHAJAN MR. P K DAS MRN J DAS MR. A CHOUDHURY MR. R ALI	PP, ASSAM
40	WA/33/2017 FIXED	THE UNIVERSITY GRANTS COMMISSION Versus THE GLOBEL OPEN UNIVERSITY NAGALAND and 23 ORS	MR. M GOSWAMI MR. A CHAMUAH MR. U SAIKIA MR. P P BORTHAKUR MS. K BARPUJARI MR. K OJHA	MR. S S DEY (RES-1) MR G RAHUL
41	WP(C)/4044/2020 FIXED	THE UNION OF INDIA AND 3 ORS. Versus SHRIHARI SEKHAR	MR. S C KEYAL MR. R K D CHOUDHURY	
42	I.A.(Civil)/180/2021 PIL/70/2018 (Disposed), FIXED in Review.Pet./11/2020	ASSAM SOCIETY OF CENTRE OF EXCELLENCE AND 11 ORS Versus THE SCHOOL MANAGEMENT AND DEVELOPMENT COMMITTEE (SMDC) AND 7 ORS	MR. R C SAIKIA MR S DAS	GA, ASSAM SC. REVENUE
	WITH Review.Pet./11/2020	THE SCHOOL MANAGEMENT AND DEVELOPMENT COMMITTEE (SMDC) AND ANR Versus THE STATE OF ASSAM AND 17 ORS	MR. B C DAS MR. K I MAZUMDER MR B CHANDA MS A YESMIN	GA, ASSAM MR H K HAZARIKA MS. N BORDOLOI SC. REVENUE
	WITH I.A.(Civil)/1480/2020 in Review.Pet./11/2020	ASSAM SOCIETY OF CENTRE OF EXCELLENCE AND 11 ORS. Versus THE SCHOOL MANAGEMENT AND DEVELOPMENT COMMITTEE (SMDC) AND 7 ORS.	MR. R C SAIKIA MR. S DAS	MR. K I MAZUMDER MR. B C DAS

43 I.A.(Civil)/1055/2021
FIXED
in WA/157/2020

IVY GOHAIN DASGUPTA
Versus
THE STATE OF ASSAM AND 6 ORS.

MR. K N CHOUDHURY
MR. S K GOSWAMI
MR R SHARMA

MR. N UPADHAYAY (R-4)
MR. P MAHANTA
SC, WATER RESOURCE
SC, IRRIGATION

WITH
WA/157/2020

BORSING RONGPI
Versus
THE STATE OF ASSAM AND 5 ORS.

MR. P K DAS
MR. P MAHANTA
MR. R B GOHAIN

GA, ASSAM
MR. N UPADHAYAY (R-4)
SC, IRRIGATION
SC, WATER RESOURCE

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LEAVE NOTE OF ADVOCATES FOR 30/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
5)	MR R GOENKA	28-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	04-10-2021	To	05-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,30th September 2021]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 1

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)(Suo Moto)/3/2020 FIXED	XXX Versus STATE OF ASSAM	MR. T J MAHANTA(SC, GHC)	SC, AG MR. A. D. CHOUDHURY, ADDITIONAL ADVOCATE GENERAL,MIZORAM. (Resp. Nos. 3, 7 & 10) MR. A. CHANDRAN, ADDITIONAL SENIOR GOVERNMENT ADVOCATE, ARUNACHAL PRADESH. (Resp. Nos. 4, 8 & 12) MR. A. CHANDRAN, ADDITIONAL SENIOR GOVERNMENT ADVOCATE, ARUNACHAL PRADESH. (Resp. Nos. 4, 8 & 12) MR. D. MAZUMDAR, ADDITIONAL ADVOCATE GENERAL, ASSAM (Resp. Nos. 1, 5, 9 & 13)
WITH				
2	Crl.Rev.P./314/2014	GEGONG APANG Versus THE STATE OF ASSAM AND ANR	MR.P K TIWARI MR. R J DAS MR.B DAS	GA, AP PP, ASSAM
WITH				
3	Crl.Rev.P./315/2014	GEGONG APANG Versus THE STATE OF ASSAM AND ANR	MR.P K TIWARI MR. R J DAS MR.B DAS	GA, AP PP, ASSAM
WITH				
4	Crl.Rev.P./321/2014	HAGE BATT Versus THE STATE OF ARUNACHAL PRADESH AND 5 ORS	MR.H RAHMAN MR.P D NAIR MR G ALAM	PP, A P PP, ASSAM
WITH				
5	Crl.Rev.P./322/2014	HAGE BATT Versus THE STATE OF ASSAM AND 4 ORS	MR.H RAHMAN MR.P D NAIR MR G ALAM	PP, A P PP, ASSAM

6	WITH Crl.Rev.P./323/2014	HAGE BATT Versus THE STATE OF ARUNACHAL PRADESH AND 4 ORS	MR.H RAHMAN MR.P D NAIR MR G ALAM	PP, ASSAM PP, A P
7	WITH Crl.Pet./543/2020	GEGONG APANG Versus THE STATE OF ARUNACHAL PRADESH	MR. P K TIWARI MR. A R GOGOI MR. K SAXENA	PP, A P
8	WITH Crl.Pet./544/2020	GEGONG APANG Versus THE STATE OF ARUNACHAL PRADESH	MR. P K TIWARI MR. A R GOGOI MR. K SAXENA	PP, A P

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LEAVE NOTE OF ADVOCATES FOR 30/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
5)	MR R GOENKA	28-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	04-10-2021	To	05-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,30th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021
TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

20	I.A.(Civil)/1575/2021 in WP(C)/2726/2021	MAZAMIL HAQUE Versus THE UNION OF INDIA AND 7 ORS	MR H R A CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
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WITH

	I.A.(Civil)/1574/2021 (CONNECTED WITH ITEM NO. 13 IN THE DAILY CAUSE LIST), B/O	MAZAMIL HAQUE Versus THE UNION OF INDIA AND 7 ORS	MR H R A CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
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HEARING

21	WP(C)/2855/2017 WITH LCR, B/O	MUSTT. ASIA BEGUM Versus THE STATE OF ASSAM and 3 ORS.	MR.U DAS MR.D SARMAH MR. D K BAGCHI	GA, ASSAM ASSTT.S.G.I.
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LEAVE NOTE OF ADVOCATES FOR 30/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
5)	MR R GOENKA	28-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	04-10-2021	To	05-10-2021
7)	MR. A THAKUR	30-09-2021	To	01-10-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I AND SINGLE BENCH OF
HONOURABLE MR JUSTICE N.K. SINGH**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(Civil)/1565/2021 WITH LCR in WP(C)/3508/2021	NIYAT ALI DEWAN @ NIYAT ALI Versus THE UNION OF INDIA AND 5 ORS	MR N AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	WITH WP(C)/3508/2021	NIYAT ALI DEWAN @ NIYAT ALI Versus THE UNION OF INDIA AND 5 ORS	MR N AHMED MR. S RANA MR G P CHETIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

LEAVE NOTE OF ADVOCATES FOR 30/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
5)	MR R GOENKA	28-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	04-10-2021	To	05-10-2021
7)	MR. A THAKUR	30-09-2021	To	01-10-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021
TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
59	WP(C)/4559/2021 B/O	SHREE DEEPAK EXPORT Versus THE STATE OF ASSAM AND 4 ORS.	MR D K MISHRA MR. B PRASAD MR P J BORAH	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
MOTION				
60	WP(C)/5189/2021 B/O	M/S BN INFRAPROJECTS LLP AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. M K CHOUDHURY MR. M BISWAS MS M DAS	SC, NF RLY
61	WP(C)/5193/2021 B/O	M/S BN INFRAPROJECTS LLP AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MR. M BISWAS MR. M BISWAS MS M DAS	SC, NF RLY
ADMISSION				
62	WP(C)/540/2021 B/O	M/S LAKSHMI CHAND AGARWAL AND CO. Versus THE STATE OF ASSAM AND 4 ORS	MS. S KANUNGOE MS. J CHETTRY MS. N THAPA	GA, ASSAM MR D K SARMAH MS. A TALUKDAR SC, I O C

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LEAVE NOTE OF ADVOCATES FOR 30/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
5)	MR R GOENKA	28-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	04-10-2021	To	05-10-2021
7)	MR. A THAKUR	30-09-2021	To	01-10-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021
TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
22	CrI.Pet./539/2021 B/O	PADMA KANTA NATE Versus MONIKA KARDONG	MR. A GANGULY MR T CHHETRI	
ORDERS				
23	I.A.(CrI.)/387/2021 (CONNECTED WITH ITEM NO. 18 IN THE DAILY CAUSE LIST) in CrI.Pet./448/2021	THE DLRSO CUM DEPUTY COMMISSIONER, TAWANG Versus JAMBHEY TSERING AND 3 ORS.	MS. B CHOWDHURY	MR S DUTTA MR A CHOWDHURY GA, AP

LEAVE NOTE OF ADVOCATES FOR 30/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
5)	MR R GOENKA	28-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	04-10-2021	To	05-10-2021
7)	MR. A THAKUR	30-09-2021	To	01-10-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-II AND I

THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021 TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL ALSO TAKE UP SPECIAL LIST DATED 27-09-2021 TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
50	WP(C)/4672/2021 FIXED	TINGNEIKHOWL Versus THE STATE OF ASSAM AND 7 ORS.	MR. D GOGOI MR. R BORA	SC, ELEM. EDU GA, ASSAM SC, AG SC, N C HILLS SC, FINANCE
ORDERS				
51	Cont.Cas(C)/350/2020 BY SLIP	PRADIP MAHANTA, ASSTT. TEACHER AND 2 ORS Versus PRITAM SAIKIA, I.A.S. AND 2 ORS	MR. M J BARUAH	MR. D SAIKIA (R2) MS. P CHAKRABORTY (R2) MS. N M SARMA (R2)

LEAVE NOTE OF ADVOCATES FOR 30/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
5)	MR R GOENKA	28-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	04-10-2021	To	05-10-2021
7)	MR. A THAKUR	30-09-2021	To	01-10-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021 TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021 TO 01-10-2021 (PERTAINING TO CIVIL BENCH - III), ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
51	I.A.(Civil)/1570/2021 (CONNECTED WITH ITEM NO.23 IN THE DAILY CAUSE LIST), B/O	SONIT KUMAR BORA Versus GAUTAM KUMAR DAS AND 4 ORS.	MR. P MAHANTA MS. P SAHARIA (R5)	SC, APSC MR. A SARMA SC, TRANSPORT
52	I.A.(Civil)/1571/2021 (CONNECTED WITH ITEM NO.25 IN THE DAILY CAUSE LIST), B/O in WP(C)/3855/2018	SONIT KUMAR BORA Versus BABUL KR. GOGOI AND 4 ORS.	MR. P MAHANTA MS. P SAHARIA (R5)	SC, APSC SC, TRANSPORT

LEAVE NOTE OF ADVOCATES FOR 30/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
5)	MR R GOENKA	28-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	04-10-2021	To	05-10-2021
7)	MR. A THAKUR	30-09-2021	To	01-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 12

[CRIMINAL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021 TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
63	Bail Appln./2499/2021 FIXED	JIAUL HOQUE Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
64	Bail Appln./2502/2021 FIXED	SHANKAR DAS @ DUKHU Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
65	Bail Appln./2577/2021 B/O	MAINUL HAQUE Versus THE STATE OF ASSAM	MR. M BISWAS MS. S MEDHI MS M DAS MS S KAKATI	PP, ASSAM
66	Bail Appln./2599/2021 B/O	BIMAN DEB Versus THE STATE OF ASSAM	MR. M BISWAS MS. S MEDHI MS M DAS	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 30/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
5)	MR R GOENKA	28-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	04-10-2021	To	05-10-2021
7)	MR. A THAKUR	30-09-2021	To	01-10-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 13

[CRIMINAL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021 TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
61	Bail Appln./2276/2021 B/O	HUMARA BEGOM @ HUMARA BEGUM Versus THE STATE OF ASSAM	MR. P P BARUAH MR. R SARMA MR. D BORA	PP, ASSAM
MOTION (BA)				
62	Bail Appln./2495/2021 FIXED	MANJIL BORO Versus THE STATE OF ASSAM	MR I U CHOUDHURY MR. A AHMED U U KHAN	PP, ASSAM
63	Bail Appln./2576/2021 B/O	BINOD BASUMATARY Versus THE STATE OF ASSAM	MS. S K NARGIS MS. A MESEN MS J BEGUM	PP, ASSAM
BAIL HEARING				
64	AB/2400/2021 FIXED	BITUMONI BORAH AND 2 ORS. Versus THE STATE OF ASSAM	MR. R GOSWAMI MS P PATHAK MS. R DEVI	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 30/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
5)	MR R GOENKA	28-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	04-10-2021	To	05-10-2021
7)	MR. A THAKUR	30-09-2021	To	01-10-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 14

[CIVIL BENCH-III AND IV

THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021 TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL SIT TILL RISING OF THE DIVISION BENCH-I AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH COMPRISING OF HONOURABLE THE CHIEF JUSTICE AND HIS LORDSHIP, IF TIME PERMITS

THIS BENCH WILL ALSO TAKE UP SPECIAL LIST DATED 27-09-2021 TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>TO BE SPOKEN TO</u>				
67	WP(C)/5411/2019 BY SLIP, WITH LCR	PARTHA KUMAR PAUL Versus THE REGISTRAR GENERAL, GAUHATI HIGH COURT AND 4 ORS.	MRS. K DEVI MR. M BISWAS MS R P BARUAH MS M DAS	MR. S K ROY (R5) MRS. M M ROY (R5) MD K RAHMAN (R5) MS P M SARMA (R5) SC, GHC
<u>ORDERS</u>				
68	Review.Pet./90/2021 WP(C)/6880/2016 (Disposed),B/O	RANJITA PAUL AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR S N SARMA SENIOR ADVOCATE MR. N AHMED MR. S K M ALOMGIR MR Z RAHMAN	GA, ASSAM
69	WP(C)/3196/2021 BY SLIP	AYAN KUMAR DAS AND ANR. Versus THE UNION OF INDIA AND 9 ORS.	MR D DEKA MR. R KAMAN	MS. B SARMA ASSTT.S.G.I. SC, PNB SC, HEALTH
	WITH I.A.(Civil)/1426/2021 in WP(C)/3196/2021	AYAN KUMAR DAS AND ANR. Versus THE UNION OF INDIA AND 9 ORS.	MR D DEKA MR. R KAMAN	ASSTT.S.G.I. SC, PNB SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 30/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
5)	MR R GOENKA	28-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	04-10-2021	To	05-10-2021
7)	MR. A THAKUR	30-09-2021	To	01-10-2021



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 18

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021
TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
46	Tr.P.(C)./37/2021 B/O	DEBANJALEE SEN Versus KUNAL SINGA	MR. JUNM LASKAR MS. A AHMED	

LEAVE NOTE OF ADVOCATES FOR 30/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	DR. N DEKA	10-09-2021	To	08-10-2021
3)	MR D K MISHRA	23-09-2021	To	01-10-2021
4)	MRS U CHAKRABORTY	28-09-2021	To	08-10-2021
5)	MR R GOENKA	28-09-2021	To	08-10-2021
6)	MR D C K HAZARIKA	04-10-2021	To	05-10-2021
7)	MR. A THAKUR	30-09-2021	To	01-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST (I)

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,30th September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

[CRIMINAL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING LIST DATED 27-09-2021 TO 01-10-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
24	Bail Appln./2529/2021	EGRAM HUSSAIN Versus THE STATE OF ASSAM	MR J HUSSAIN MR. L HUSSAIN	PP, ASSAM
25	Bail Appln./2533/2021	IMRAN SHA CHOUDHURY Versus THE STATE OF ASSAM	MR. R DE MR. R J SARMA	PP, ASSAM
26	Bail Appln./2539/2021	SURAJ DAS @ SURAJ KUMAR DAS Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
27	Bail Appln./2546/2021 B/O	HOREN SAIKIA @ HAREN SAIKIA Versus THE STATE OF ASSAM	MR M RANA MR. J SAIKIA	PP, ASSAM
28	Bail Appln./2557/2021 B/O	ANJAN CHOUDHURY Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR	PP, ASSAM
MOTION				
29	AB/2789/2021 FIXED	PARTHA PROTIM NEOG Versus THE STATE OF ASSAM	MR. P P BARUAH MR. A CHAUDHURY	PP, ASSAM
30	AB/2986/2021	AMLESH MEDHI AND 2 ORS Versus THE STATE OF ASSAM	MR. G K GUPTA	PP, ASSAM
31	AB/2992/2021 B/O	ASISH MANDAL AND ANR Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
32	AB/3015/2021	REZWAN AHMED LASKAR Versus THE STATE OF ASSAM	MR. K MUNIR MR. A M S MAZUMDER	PP, ASSAM
33	AB/3016/2021	SAHAB UDDIN BARBHUIYA Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR I U CHOUDHURY	PP, ASSAM

34	AB/3019/2021	MOMTAZ BEGUM AND 5 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
35	AB/3020/2021	FAKAR UDDIN AND 2 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
36	AB/3023/2021	ABU SUHID @ LAMBU SUHID Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
37	AB/3024/2021	NURUDDIN ALI Versus THE STATE OF ASSAM	MD A A HUSSAIN MD. A HASSAN S K HAZARIKA	PP, ASSAM
38	AB/3026/2021	ASTOM TUMUNG AND 4 ORS Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN MR. R BORO	PP, ASSAM
39	AB/3030/2021	AMIT KUMAR AGARWAL Versus THE STATE OF ASSAM	MR G N SAHEWALLA MR. P DEKA MR H K SARMA MR. M SAHEWALLA	PP, ASSAM
40	AB/3031/2021	AMIT KUMAR AGARWAL Versus THE STATE OF ASSAM	MR G N SAHEWALLA MR. P DEKA MR H K SARMA MR. M SAHEWALLA	PP, ASSAM

BAIL HEARING (BA)

41	Bail Appln./2242/2021 FIXED	SAHANUR ISLAM @ SAHNUR ISLAM Versus THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN MR R ISLAM	PP, ASSAM
42	Bail Appln./2350/2021 FIXED	DIBYAJYOTI DAS AND ANR. Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR R S RONGHANG	PP, ASSAM

BAIL HEARING

43	AB/290/2021 FIXED	MD. BAHARUL ISLAM Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	PP, ASSAM
44	AB/1180/2021 FIXED	SUMITA DAS AND ANR Versus THE STATE OF ASSAM	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR B DEORI	PP, ASSAM
45	AB/2738/2021 FIXED	PRAHLAD SHARMA@ PRAHLAD RAI SHARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. A K PURKAYASTHA MR. S K DAS MR. S SHARMA	PP, ASSAM

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